

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/58/230/HDB/2017
NAME OF THE COMPANY NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S)	Tanishq Infra Ventures Pvt ltd Tanishq Infra Ventures Pvt ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VILNOD PASALA	ADVOCA	9849847887	Dub
Kritika Sharme	Pcs	8179405974	t the

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	2 0.8	-	

Heard Shri Vinod Pasala, Learned Counsel and Ms. Kritika Sharma, Learned PCS fpr the Applicant,

CAdisposed by separate Orders.

Member (J)

Bm